COURT NO. 7

THE HONOURABLE SRI JUSTICE SUBHENDU SAMANTA

To be Heard on Monday The 2nd day of November 2026(AFTER COMPLETION OF DIVISION BENCH WORK - PROCEEDINGS THROUGH HYBRID MODE)

(DAILY LIST)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
FOR HEARING					
1	CRLRC/781/2009 (SC/238/2007)	KARASALA VENKATESWARLU GUNTUR DISTRICT Vs STATE OF A.P. REP BY P.P. HIGH COURT OF A.P. HYD	VEERAGANI LEELA KRISHNA	PUBLIC PROSECUTOR TRIAL COURT RECORD RECEIVED	GUNTUR
2	CRLRC/1329/2009 (CC/100/2004)	B.KANAKAMAHALAKSHMI Vs SRI PENDURTHI VENKATA RAMANA AND ANOTHER	TURAGA SAI SURYA	PUBLIC PROSECUTOR K V DURGA DIVAKARR TRIAL COURT RECORD NOT RECEIVED.	VISAKHAPATNAM
FINAL HEARING					
3	CRLRC/35/2007 (CC/273/2002)	MANOJ KUMAR Vs NANDI COLD STORAGE PRIVATE LIMITED & STATE OF A.P.	B CHINNAPA REDDY	PUBLIC PROSECUTOR (AP) TRIAL COURT RECORD NOT RECEIVED	GUNTUR
4.1 along with 4					
4	CRLRC/215/2009 (CC/236/2003)	CHEEKATI ABRAHAM LINCOLN Vs THE STATE OF AP REP BY ITS PP HYD.	POSANI AKASH	PUBLIC PROSECUTOR TRIAL COURT RECORD RECEIVED	GUNTUR
4.1	CRLRC/24/2009 (CC/236/2003)	PAGADALA SUBBA RAO & ANOTHER Vs THE STATE OF A.P.	N SIVA REDDY	PUBLIC PROSECUTOR	GUNTUR
5	CRLRC/310/2009 (CC/370/2005)	S.K.SUBHANI Vs THE STATE OF A.P. & ANOTHER	SUDHAKARA RAO AMBATI	PUBLIC PROSECUTOR TRIAL COURT RECORD RECEIVED	GUNTUR
6.1,6.2 along with 6					
6	CRLRC/453/2009 (SC/97/2006) IA 1/2022 Miscellaneous Petition	BALIJA BOLLARAPU RAVI Vs STATE OF A.P.	D KODANDARAMI REDDY	PUBLIC PROSECUTOR (AP) KOTI REDDY IDAMAKANTI TRIAL COURT RECORD NOT RECEIVED	YSR KADAPA
6.1	CRLRC/876/2009 (CRL.MP/42/2009) IA 2/2009(CRLRCMP 1186/2009) Stay Petition	YERRAGUDI ADINARAYANA REDDY Vs THUGUTLA SIDDA REDDY AND 11 OTHERS	SREEKANTH REDDY AMBATI	D KODANDARAMI REDDY PUBLIC PROSECUTOR	YSR KADAPA
6.2	CRLRC/1968/2009 (CRL.MP/58/2009)	THE STATE OF A.P. Vs BALIJA BOLLARAPU RAVI & 12 OTHERS	PUBLIC PROSECUTOR	D KODANDARAMI REDDY D SANGEETHA REDDY	YSR KADAPA
7	CRLRC/672/2009 (SC/188/2004) IA 1/2025 Addl. Evidence Petition	DUDEKULA RAFI Vs THE STATE OF A.P.	SUBHANI S M	PUBLIC PROSECUTOR TRIAL COURT RECORD RECEIVED	KURNOOL
8	CRLRC/996/2009 (CC/66/2004)	SYED ABDUL Vs THE STATE OF A.P.	AYESHA AZMA S	PUBLIC PROSECUTOR TRIAL COURT RECORD NOT RECEIVED	ANANTAPUR
9	CRLRC/1120/2009 (SC/364/2008)	POTU ANJAIAH DARSI [M] PRAKASAM DIST. Vs THE STATE OF A.P. REP. BY P.P. HYDERABAD.	GUTTALA B SUBRAHMANYAM	PUBLIC PROSECUTOR TRIAL COURT RECORD RECEIVED.	PRAKASAM

10.1 along with 10

10	CRLRC/1147/2009 (CC/401/2001)	DARA AJAYA BABU Vs STATE OF A.P. REP BY PP.	NARASIMHA RAO GUDISEVA	PUBLIC PROSECUTOR TRIAL COURT RECORD RECEIVED.	KRISHNA
10.1	CRLRC/1145/2009 (CC/401/2001)	CHEVULA VEERANJANEYULU Vs STATE OF A.P.	NARASIMHA RAO GUDISEVA	PUBLIC PROSECUTOR	KRISHNA
11	CRLRC/1389/2009 (CC/428/2007)	ORUSU SURESH AND 3 OTHERS Vs THE STATE OF A.P. REP BY PP.	CHALLA SRINIVASA REDDY	PUBLIC PROSECUTOR TRIAL COURT RECORD RECEIVED.	GUNTUR
12	CRLRC/1607/2009 IA 2/2009(CRLRCMP 2229/2009) Stay Petition	CH. SATEESH KUMAR Vs CHELEKA MARY KONDA & ANOTHER	K V ADITYA CHOWDARY	PUBLIC PROSECUTOR V SUBRAHMANYAM TRIAL COURT RECORD RECEIVED	KRISHNA
13	CRLRC/1813/2009 (SC/200/2006)	MANGAM PAKEERU PAMARRU [V] KRISHNA DISTRICT. Vs THE STATE OF A.P. REP. BY P.P. HYDERABAD.	V SESHA KUMARI	PUBLIC PROSECUTOR TRIAL COURT RECORD RECEIVED	KRISHNA
14	CRLRC/2132/2009 (CC/503/2003)	KATHULA RAMANA DRAKSHARAMA E.G.DIST. & ANR. Vs THE STATE OF A.P. REP. BY P.P. HYDERABAD.	T S N MURTHY	PUBLIC PROSECUTOR TRIAL COURT RECORD RECEIVED.	EAST GODAVARI
15	CRLRC/14/2010 (SC/125/2009)	VAKA VENKATA GIRI LINGINENIVARIPALEM [V] GUNTUR DIST. Vs VAKA VASANTHA @ VASANTHA LAKSHMI GUNTUR & 5 OTRS.	NAGANJANEYULU BORRA	PUBLIC PROSECUTOR TRIAL COURT RECORD RECEIVED	GUNTUR
16	CRLRC/56/2010 (CC/177/2008)	BAIREDDY DURGA PRASAD AND ANOTHER Vs THE STATE OF A.P. REP BY PP.	B S N NAIDU	PUBLIC PROSECUTOR TRIAL COURT RECORD NOT RECEIVED	GUNTUR
17	CRLRC/98/2010 (CC/72/2007)	GEENAGA DEENAMMA Vs P.VENKATA KOTESWARA RAO & THE STATE OF ANDHRA PRADESH	SUDHEER KUMAR ATTALURI	- PUBLIC PROSECUTOR TRIAL COURT RECORD RECEIVED	GUNTUR
18	CRLRC/200/2010 (SC/320/2009)	SHAIK NAGOOR @ NAAGUL Vs THE STATE OF A.P.	CHALLA SRINIVASA REDDY	PUBLIC PROSECUTOR TRIAL COURT RECORD RECEIVED	GUNTUR
19	CRLRC/225/2010 (CC/166/2004)	AMBATI JAYA MADDULETI REDDY ALLAGADDA KURNOOL DIST. Vs THE STATE OF A.P. REP. BY P.P. HYDERABAD & ANR.	B S REDDY	PUBLIC PROSECUTOR M V S PRASAD TRIAL COURT RECORD RECEIVED	KURNOOL
20	CRLRC/229/2010 (CC/18/2005)	SRI PANUMANI NAGARAJU Vs THE STATE OF A.P.	RAMAKRISHNA AKURATHI	PUBLIC PROSECUTOR TRIAL COURT RECORD RECEIVED	WEST GODAVARI
21	CRLRC/245/2010 (CC/300/2004)	PASUPULETI BABU AND ANOTHER Vs STATE OF A.P. REP BY PP.	V SAI KUMAR	PUBLIC PROSECUTOR TRIAL COURT RECORD RECEIVED	EAST GODAVARI

22.1 along with 22

22	CRLRC/291/2010 (CC/1099/2005)	V. SATYANARAYANA (A-1) & ANOTHER Vs THE STATE OF AP REP BY ITS PP HYD.	RAMAKRISHNA AKURATHI	PUBLIC PROSECUTOR TRIAL COURT RECORD RECEIVED	KRISHNA
22.1	CRLRC/881/2010 (CC/1099/2005)	M/S MANALI PETRO CHEMICALS LTD Vs THE STATE OF A.P. REP BY ITS PP.	RAMAKRISHNA AKURATHI	PUBLIC PROSECUTOR	KRISHNA
23	CRLRC/419/2010 (CC/155/2004)	PINGALA @ PINGALI RAMA CHANDRA RAJU Vs THE STATE OF AP REP BY ITS PP HYD.	T V SRI DEVI	PUBLIC PROSECUTOR TRIAL COURT RECORD RECEIVED.	VIZIANAGARAM
24	CRLRC/503/2010 (CC/303/2006)	SEELAM THRIMURTHULU RYALI [V] E.G.DIST. Vs THE STATE REP. BY P.P. HYDERABAD.	N RAVI PRASAD	PUBLIC PROSECUTOR TRIAL COURT RECORD NOT RECEIVED	EAST GODAVARI

SPECIALLY POSTED ON ADMINISTRATIVE DIRECTION(SPAD)

25	CRLRC/405/2020	P MUNI RATHNAM Vs THE STATE OF ANDHRA PRADESH	V R REDDY KOVVURI	PUBLIC PROSECUTOR (AP) NAGURU SIVA SAIKRISHNA REDDY	YSR KADAPA